

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

20.11.2020

M.A./350/490/2020

O.A./350/936/2019

M.A./350/507/2019

(A) (SB) (EARLY HG) (MENTIONED)

ITEM NO:21

FOR APPLICANTS(S) Adv. :

OBAIODUL ISLAM & OTHERS

-V/S-

ARCHAEOLOGICAL SURVEY OF INDIA

FOR RESPONDENTS(S) Adv.:

SARDAR A. ALI

FOR RESPONDENTS(S) Adv.:

MR. T.K. CHATTERJEE

**LIBRA**

Notes of The Registry	Order of The Tribunal
	<p>Heard both Ld. Counsel.</p> <p>2. Ld. Counsel for the respondents would seek further time to file his reply.</p> <p>3. List on 7.1.2021.</p> <p>4. Ld. Counsel for the applicant prays for an early hearing vide M.A. No. 490 of 2020.</p> <p>5. M.A. No. 490 of 2020 is disposed of accordingly.</p> <p style="text-align: right;">(DR. NANDITA CHATTERJEE MEMBER(A))</p> <p style="text-align: center;">SP</p>